

# ORISSA HIGH COURT

## FILING REPORT AS ON :03/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/13523/2025	KANHAIYA GUPTA VS STATE OF ODISHA	SUMITRA PATRA VS	//0 () //	
2	D-BLAPL/13525/2025	PUSPANJALI BARIK VS STATE OF ODISHA	SUMITRA PATRA VS	//0 () //	
3	D-BLAPL/13526/2025	SANTESWAR @ SANTERAM GOUDA VS STATE OF ODISHA	SUMITRA PATRA VS	KASHIPUR /270 /2024 () //	
4	D-BLAPL/13528/2025	JANU KHORA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	RAYAGADA G.R.P. /30 /2022 () //	
5	D-BLAPL/13530/2025	TUKUNA @ RAJU SAHU VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KUNDHEIGOLA /249 /2024 () //	
6	D-BLAPL/13532/2025	SK.SAHABUDDIN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	Maitri Vihar PS /132 /2025 () //	
7	D-BLAPL/13537/2025	RAJAT KUMAR NANDA @ RINKU VS STATE OF ODISHA	BISWAJIT TRIPATHY VS	LAXMISAGAR P.S. /307 /2024 () //	
8	D-BLAPL/13540/2025	ARUNA @ KATHIA BEHERA VS STATE OF ODISHA	SK. ZAFARULLA VS	BHADRAK RURAL /210 /2017 () //	
9	D-BLAPL/13544/2025	SIDHHARTHA MALIK @ SIDHARTHA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	TIHIDI /58 /2025 () //	
10	D-BLAPL/13545/2025	DIPUNA BEHERA @ SAHADEV BEHERA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	KOREI /38 /2025 () //	
11	D-BLAPL/13549/2025	SHYAM SUNDAR DAS VS STATE OF ODISHA	SARAT KUMAR ACHARYA VS	LAXMISAGAR P.S. /105 /2025 () //	

# ORISSA HIGH COURT

FILING REPORT AS ON :03/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
12	D-BLAPL/13552/2025	DULESWAR KUSUM VS STATE OF ODISHA	PRADEEP KUMAR KHUNTIA VS	BANHARPALI /227 /2024 () //	
13	D-BLAPL/13554/2025	Y.PRAKASH RAO @ NAIDU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BERHAMPUR TOWN /146 /2025 () //	
14	D-BLAPL/13559/2025	KASTURI DAS VS STATE OF ODISHA	MANAS KUMAR CHAND VS	/ /0 () //	
15	D-BLAPL/13562/2025	DILLIP @ DILIP SHAH @ SAW VS STATE OF ODISHA	DEBASHIS ROUTRAY VS	JHARSUGUDA SADAR /128 /2021 () //	
16	D-BLAPL/13569/2025	ABHINASH MALO @ ABINASH VS STATE OF ODISHA	ASIT KUMAR JENA VS	ORKEL /68 /2018 () //	
17	D-BLAPL/13571/2025	NITAI MANDAL VS STATE OF ODISHA	ASIT KUMAR JENA VS	MALKANGIRI /301 /2020 () //	
18	D-BLAPL/13579/2025	RABI GOCHHAYAT VS STATE OF ODISHA	AMIT KUMAR NATH VS	ANGUL SADAR PS /686 /2024 () //	
19	D-BLAPL/13581/2025	CHAKRAPANI SWAIN VS STATE OF ODISHA	SIBA RANJAN POLAI VS	/ /0 () //	
20	D-BLAPL/13586/2025	KARMU MINZ VS STATE OF ODISHA	BIKASH KUMAR DASH VS	KUTRA /44 /2023 () //	
21	D-BLAPL/13591/2025	KALIA @ KALANDHI @ NAROTTAM PRUSTY VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	NAUGAON /39 /2025 () //	
22	D-BLAPL/13595/2025	GAUTAM BEHERA @ PINTU VS STATE OF ODISHA	TRILOCHAN PANIGRAHI VS	PURI SADAR /43 /2024 () //	
23	D-BLAPL/13598/2025	GHODA @ RAHUL DAS	ABHISIDDHANTA SAHOO	PURI TOWN /305 /2024	AOR20220000014C202500023

**ORISSA HIGH COURT**

**FILING REPORT AS ON :03/05/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/13602/2025	PUSPALATA MAHANTA	ALOK KUMAR PANDA	BARIA /85 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/13603/2025	KARUNA KAMAL BISWAL	PURNIMA BHAGAT	KHARABEL NAGAR P.S. /133 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/13605/2025	CH. SEKHAR PATRA	ASISH MISHRA	CHAMAKHANDI /441 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/13606/2025	SABHAYA KUMANBHAI	BISWA CHANDAN MOHANTY	CYBER CRIME AND ECO. OFFENCE, CUTTACK /38 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/13607/2025	SABHAYA RAVI KUMANBHAI	BISWA CHANDAN MOHANTY	CYBER CRIME AND ECO. OFFENCE, CUTTACK /38 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-CMAPL/18571/2025	SUBODHA KUMAR RATHA	SUBHADUTTA ROURAY		
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-CMP/18522/2025	BIKASH SWAIN	DEBAKANTA MOHANTY		
	CMP/697/2025	VS	VS	3RD ADDL.CIVIL JUDGE (S.D.),CUTTACK(Cuttack)	
		BIJAYA KUMAR SHARMA		CS/0003127/2014	
31	D-CONTC/18507/2025	HADIBANDHU SATPATHY	SURYAKANTA DASMOHAPATRA		AOR20220004152C202500010
		VS	VS	()	
		GANGADHAR NAYAK, MANAGING DIRECTOR, ODISHA STATE HOUSING BOARD,BHUBANESWAR			
32	D-CONTC/18521/2025	BICHITRANANDA SAMAL	ADV.	//	
		VS	VS	()	
		BABITARANI DALABEHERA, O.A.S.		//	
33	D-CONTC/18528/2025	BAIDHAR BEHERA	ADV.	//	
		VS	VS	()	
		ASWATHY S., I.A.S.		//	
34	D-CONTC/18529/2025	PRAGYASINI SAHU	ADV.	//	
		VS	VS	()	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :03/05/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
35	D-CONTC/18530/2025	ASWATHY S., I.A.S. SASMITA SANTY VS	ADV. VS	// // ()	
36	D-CONTC/18531/2025	ASWATHY S., I.A.S. BIJAYA KUMAR PRADHAN VS	ADV VS	// // ()	AOD20240000618C202500058
37	D-CONTC/18532/2025	DR SANJAYA KUMAR SWAIN, REGIONAL CHIEF CONSERVATOR OF FOREST,GANJAM JANMEJAYA BARAL VS	ADV. VS	// // ()	
38	D-CONTC/18533/2025	ASWATHY S., I.A.S. BAIDHAR BEHERA VS	ADV. VS	// // ()	
39	D-CONTC/18534/2025	ASWATHY S., I.A.S. SANTOSH KUMAR PATNAIK VS	ADV. VS	// // ()	
40	D-CONTC/18536/2025	ASWATHY S., I.A.S. KULAMANI BHOI VS	ADV. VS	// // ()	
41	D-CONTC/18537/2025	DEORANJAN KUMAR SINGH, I.A.S. PRASANT CHOUDHARY VS	ADV. VS	// // ()	
42	D-CONTC/18543/2025	SAROJ SAHOO, SDO(ELECTRICAL), JAGATPUR JAGAMANI MOHANTY VS	ADV VS	// // ()	AOD20220001998C202500029
43	D-CONTC/18544/2025	JYOTI RANJAN MISHRA, DIRECTOR ELEMENTARY EDUCATION,ODISHA SRICHARAN MALLIK VS	ADV VS	// // ()	AOD20220001998C202500026
44	D-CONTC/18546/2025	SMRUTI RANJAN PRADHAN, COLLECTOR AND DISTRICT MAGISTRATE, KENDRAPARA MINATI KUMARI SAMAL VS	ADV VS	// // ()	AOD20220001998C202500027
45	D-CONTC/18552/2025	SHALINI PANDIT, COMMISSIONER CUM SECRETARY , SCHOOL AND MASS EDUCATION DEPTT. RAJANIBALA CHAKRABARTY VS	ADV VS	// // ()	AOD20220001998C202500028
		JYOTI RANJAN MISHRA, DIRECTOR ELEMENTARY EDUCATION, ODISHA		//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :03/05/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
46	D-CONTC/18553/2025	SANGITA MOHANTY VS	ADV VS	// ()	AOD20220001998C202500030
47	D-CONTC/18555/2025	SHALINI PANDIT, COMMISSIONER CUM SECRETARY SCHOOL AND MASS EDUCATION DEPTT. GOPINATH DAS VS	ALEKH CHANDRA MOHANTY VS	// ()	
48	D-CONTC/18558/2025	CHANCHAL RANA, COLLECTOR, KHURDA B APPI AMMA VS	SATYAJIT MOHAPATRA VS	// ()	
49	D-CONTC/18560/2025	RIZWANA KAWAB, OAS-A(J.B) NARAYAN PADHI VS	SUBHADUTTA ROUTH VS	// ()	
50	D-CONTC/18570/2025	SHALINI PANDIT, COMM.-CUM- SECY, S AND ME DEPT.,KHURDA PRANAT KISHORE MISHRA VS	ADYASIDHI MISHRA VS	// ()	
51	D-CONTC/18575/2025	SHALINI PANDIT, I.A.S. HRUDANANDA BEHERA VS	ADV. VS	// ()	
52	D-CONTC/18593/2025	SATYABRATA SAHU, I.A.S. HARA GOVIND DAS VS	LAXMI NARAYAN RAYATSINGH VS	// ()	
53	D-CONTC/18607/2025	NARAYAN SETHI, ADDL. TAHASILDAR, BBSR SUBHRANSU SEKHAR MOHANTY VS	ADV. VS	// ()	
54	D-CONTC/18613/2025	DEBI DATTA BISWAL, PCCO, KHURDA ASHOK KUMAR DASH VS	ADV. VS	// ()	
55	D-CRLA/13533/2025	RANJIT KUMAR PRADHAN, REGIONAL DIRECTOR OF EDUCATION, KHORDHA HARIHAR @ HARIHARA PANDA VS	DHANANJAYA MUND VS	// ()	JAIPATNA /216 /2018
56	D-CRLA/13539/2025	STATE OF ODISHA SARTIKA JANI VS	SK. ZAFARULLA VS	// ()	BAUNISUNI /26 /2021
57	D-CRLA/13541/2025	STATE OF ODISHA KUNA PRADHAN	BHABANI SHANKAR DASPARIDA	//	CHHENDIPADA /173 /2021

## ORISSA HIGH COURT

**FILING REPORT AS ON :03/05/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
58	D-CRLA/13542/2025	SAIBANI BARIK	SK. ZAFARULLA	KEONJHAR SADAR /45 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-CRLA/13556/2025	BABULI ROUT	ASHOK KUMAR BEHERA	JAJPUR TOWN /30 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-CRLA/13557/2025	RUBY @ RABI @ TUPA HEMBRAM	SWARUP KUMAR PATNAIK	RAIRANGPUR TOWN /98 /2016	AOR20220003583C202500011
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-CRLA/13567/2025	BILU @ RAMBILAS SINGH	KISHORE KUMAR NAIK	SUNDARGARH SADAR /11 /2013	AOR20220000264C202500003
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-CRLMA/13536/2025	SANTANU KUMAR PATI	NIKUNJA KUMAR ROUT	MADHUPATNA /83 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-CRLMA/13572/2025	BHAGYADHAR SAHOO	PRONOY MOHANTY	LAXMISAGAR P.S. /367 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-CRLMC/13520/2025	SUBASH @ SOBASH BHOI	PRASHANTA KUMAR.NAYAK	TUREIKELA /78 /2023	AOD20240000333C202500035
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-CRLMC/13527/2025	SURENDRA SAHU @ SURENDRA KUMAR MOHAPATRA	TRUN KUMAR BUDHIA	//	AOD20240000603C202500013
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-CRLMC/13531/2025	SK. RAMJAN@BABULU	RAJIB LOCHAN PATTNAIK	UMERKOTE /382 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-CRLMC/13535/2025	JAJATI KESHARI NAIK @ SUNDEEP	DHANANJAYA MUND	KOKSARA /83 /2014	
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-CRLMC/13551/2025	KUNJABIHARI PANDA	PRADEEP KUMAR KHUNTIA	/ /0	
		VS	VS	()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :03/05/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
69	D-CRLMC/13566/2025	SAPNESWAR SENAPATI ANIL KUMAR PALLAI VS STATE OF ODISHA	AVIJIT PATNAIK VS	// BEGUNIA P.S. /424 /2023 ()	
70	D-CRLMC/13575/2025	ABHINASH SAHU @ VICKY @ ABHINASH SAHU VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	// DARINGBADI /129 /2020 ()	
71	D-CRLMC/13580/2025	PANKAJ KUMAR VS STATE OF ODISHA	PVS NANAJI ACHARY VS	// JEYPORE TOWN /167 /2020 ()	AOR20220000211C202500040
72	D-CRLMC/13592/2025	LALAT KUMAR PATI VS STATE OF ODISHA	BIDESHI KUMAR GHADEI VS	// CUTTACK SADAR /184 /2018 ()	
73	D-CRLMC/13596/2025	ARUNA @ ARUN KUMAR JOSHI VS STATE OF ODISHA	BISWAJIT NAYAK VS	// BAREIPALI /231 /2023 ()	
74	D-CRLMC/13600/2025	KHAGENDRA BISOI VS STATE OF ODISHA	DEVASHIS PANDA VS	// KAKIRIGUMMA /17 /2012 ()	
75	D-CRLMC/13601/2025	ANIL KUMAR PALLAI VS STATE OF ODISHA	AVIJIT PATNAIK VS	// BEGUNIA P.S. /137 /2023 ()	
76	D-CRLMC/13604/2025	SAROJ KUMAR SAHOO @ MUNA SAHOO VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// ANGUL TOWN /1003 /2024 ()	
77	D-CRLMC/13608/2025	MD.SHAJAHAN VS STATE OF ODISHA	SUBHASISH DAS VS	// MOTU /117 /2023 ()	
78	D-CRLREV/13524/2025	RAJESH KUMAR DORA VS SANATAN PADHAN	PRAFULLA KUMAR KAR VS	// / /0 ()	
79	D-MACA/18508/2025	JEMA BHOI VS ABHIMANYU PRADHAN	UMESH PRASAD MISHRA VS	// // ()	AOR20220000565C202500001

# ORISSA HIGH COURT

## FILING REPORT AS ON :03/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
80	D-MACA/18551/2025	NATIONAL INSURANCE CO. LTD. VS SAIRENDRI MEHER	MAHITOSH SINHA VS	// 0 //	
81	D-RPFAM/18549/2025	PRABODHA KUMAR MISHRA VS SUJATA KUMARI MISHRA	SANGRAM KESARI JENAMANI VS	// 0 //	
82	D-RSA/18592/2025	KRUSHNA CHANDRA NAYAK VS TRILOCHAN NAYAK	PRASANTA KUMAR SATAPATHY VS	// 0 //	
83	D-RSA/18596/2025	KIRTAN SAHU VS LAXMI NARAYAN SAHU	PRASANTA KUMAR SATAPATHY VS	// 0 //	
84	D-SAO/18527/2025	AMIT MISRA VS NARJYOMONI TAKRI	GOPINATH MISHRA VS	// 0 //	
85	D-WA/18485/2025	STATE OF ODISHA VS RANJIT KUMAR SAMAL	JATESWAR NAYAK, A.G.A VS	// 0 //	LOD20240000194C202500225
86	D-WA/18488/2025	STATE OF ODISHA VS RAMANCHAL DEHURY	SONAK MISHRA, A.S.C VS	// 0 //	LOD20240000172C202500224
87	D-WA/18510/2025	STATE OF ODISHA VS NAMITA SADUAL	SAROJ KUMAR JEE,A.G.A VS	// 0 //	LOD20240000200C202500226
88	D-WA/18512/2025	STATE OF ODISHA VS SHAKUNTALA MISHRA	JATESWAR NAYAK,A.G.A VS	// 0 //	LOD20240000194C202500226
89	D-WA/18598/2025	STATE OF ODISHA VS YUDHISTHIR NAYAK	BIMBISAR DASH, A.G.A VS	// 0 //	LOD20240000194C202500227
90	D-WA/18600/2025	STATE OF ODISHA VS DINESH CHANDRA PATTANAIAK	BIMBISAR DASH, A.G.A VS	// 0 //	LOD20240000172C202500225
91	D-WA/18608/2025	STATE OF ODISHA	BIMBISAR DASH,A.G.A	//	LOD20240000200C202500227

## ORISSA HIGH COURT

**FILING REPORT AS ON :03/05/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
92	D-WA/18609/2025	AKHILA KUMAR JENA STATE OF ODISHA	SATYABRATA MOHANTY,A.G.A	//	LOD20240000172C202500227
		VS	VS	()	
93	D-WA/18610/2025	AJAYA KUMAR BAL STATE OF ODISHA	BIMBISAR DASH,A.G.A	//	LOD20240000194C202500228
		VS	VS	()	
94	D-WA/18612/2025	SUBASH CHANDRA PELLA STATE OF ODISHA	BIMBISAR DASH,A.G.A	//	LOD20240000200C202500228
		VS	VS	()	
95	D-WP(C)/18482/2025	FAKIR CHARAN NAYAK MATRU SAKTI MAHILA MAHASANGHA	SURYAKANTA DWIBEDI	//	AOR20220001662C202500041
		VS	VS	()	
96	D-WP(C)/18483/2025	STATE OF ODISHA CHANDRASEKHAR PATEL	BHABA RANJAN KAR	//	
		VS	VS	()	
97	D-WP(C)/18484/2025	GOVT OF ORISSA S.D.O.(ELECTRICAL), NO-1 TPWODL, SUNDERGARH	PRASANTA KUMAR TRIPATHY	//	
		VS	VS	()	
98	D-WP(C)/18486/2025	ARUN KADMAWALA BHIMASEN PATEL	BHABA RANJAN KAR	//	
		VS	VS	()	
99	D-WP(C)/18487/2025	GOVT OF ORISSA HAREKRUSHNA DEHURIA	BHABA RANJAN KAR	//	
		VS	VS	()	
100	D-WP(C)/18489/2025	GOVT. OF ORISSA AKSHYA PATEL	BHABA RANJAN KAR	//	
		VS	VS	()	
101	D-WP(C)/18490/2025	GOVT OF ORISSA GAYATREE MAHASANGHA	SURYAKANTA DWIBEDI	//	AOR20220001662C202500042
		VS	VS	()	
102	D-WP(C)/18491/2025	STATE OF ODISHA PURANDAR NAIK	BHABA RANJAN KAR	//	
		VS	VS	()	

# ORISSA HIGH COURT

FILING REPORT AS ON :03/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
103	D-WP(C)/18492/2025	GOVT. OF ORISSA MAHENDRA TANTY VS GOVT OF ORISSA	BHABA RANJAN KAR VS	// // 0	
104	D-WP(C)/18493/2025	MANGUL GOUDA VS GOVT. OF ORISSA, BBSR	BHABA RANJAN KAR VS	// // 0	
105	D-WP(C)/18494/2025	NETRANANDA PATEL VS GOVT OF ORISSA	BHABA RANJAN KAR VS	// // 0	
106	D-WP(C)/18495/2025	SHANKAR SETHIA VS GOVT. OF ORISSA, BBSR	BHABA RANJAN KAR VS	// // 0	
107	D-WP(C)/18496/2025	SOVARAM PATEL VS GOVT. OF ORISSA	BHABA RANJAN KAR VS	// // 0	
108	D-WP(C)/18497/2025	DILESWAR PATEL VS GOVT OF ORISSA	BHABA RANJAN KAR VS	// // 0	
109	D-WP(C)/18498/2025	DAMAYANTI MEHER VS GOVT. OF ORISSA, BBSR	BHABA RANJAN KAR VS	// // 0	
110	D-WP(C)/18499/2025	TARULATA NAIK VS GOVT. OF ORISSA	BHABA RANJAN KAR VS	// // 0	
111	D-WP(C)/18500/2025	SADASHIB HATI VS STATE OF ODISHA	BHABA RANJAN KAR VS	// // 0	
112	D-WP(C)/18501/2025	SUNDARMANI NAIK VS GOVT OF ORISSA	BHABA RANJAN KAR VS	// // 0	
113	D-WP(C)/18502/2025	BHISMA DEV KALO VS GOVT. OF ORISSA	BHABA RANJAN KAR VS	// // 0	

## ORISSA HIGH COURT

FILING REPORT AS ON :03/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
114	D-WP(C)/18503/2025	SAKUNTALA PATEL VS GOVT. OF ORISSA, BBSR	BHABA RANJAN KAR VS	// 0 //	
115	D-WP(C)/18504/2025	SURESH CHANDRA NAIK VS GOVT OF ORISSA	BHABA RANJAN KAR VS	// 0 //	
116	D-WP(C)/18505/2025	HIMENDRA HARIJAN VS GOVT. OF ORISSA	BHABA RANJAN KAR VS	// 0 //	
117	D-WP(C)/18506/2025	JAGANNATH NAIK VS GOVT. OF ORISSA, BBSR	BHABA RANJAN KAR VS	// 0 //	
118	D-WP(C)/18509/2025	JOGESWAR PATEL VS GOVT. OF ORISSA	BHABA RANJAN KAR VS	// 0 //	
119	D-WP(C)/18511/2025	JAYAKUMARI PATEL VS GOVT. OF ORISSA, BBSR	BHABA RANJAN KAR VS	// 0 //	
120	D-WP(C)/18513/2025	INDRAMANI NAIK VS GOVT. OF ORISSA	BHABA RANJAN KAR VS	// 0 //	
121	D-WP(C)/18514/2025	RAMBHABATI NAIK VS GOVT. OF ORISSA, BBSR	BHABA RANJAN KAR VS	// 0 //	
122	D-WP(C)/18515/2025	SASANKA CHUDAMANI VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //	
123	D-WP(C)/18516/2025 WP(C)/12450/2025	GANESWAR BHOI VS STATE OF ODISHA	PRAFULLA KUMAR KAR VS	// 0 //	
124	D-WP(C)/18517/2025	FAKIR BARIKI VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //	
125	D-WP(C)/18518/2025	HIRACHAND BEHERA	SUSHANTA KUMAR JOSHI	//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :03/05/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
126	D-WP(C)/18519/2025	NILAKANTHA NAYAK	LALATENDU SAMAL	//	
	WP(C)/12456/2025	VS	VS	0	
		STATE OF ODISHA		//	
127	D-WP(C)/18520/2025	ARUN KUMAR ROUT	AVIJIT PATNAIK	//	
	WP(C)/12415/2025	VS	VS	0	
		UNION OF INDIA		//	
128	D-WP(C)/18523/2025	PADMINI BEHERA	ABHISHEK DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
129	D-WP(C)/18524/2025	BRAJENDRA KUMAR MEHER	DHANANJAYA MUND	//	
	WP(C)/12494/2025	VS	VS	0	
		STATE OF ODISHA		//	
130	D-WP(C)/18525/2025	DR.PRADIPTA KISHORE DASH	BIPLABA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
131	D-WP(C)/18526/2025	DUSHMANTA KUMAR MOHANTY	BABITA KUMARI PATTANAİK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
132	D-WP(C)/18535/2025	BIJAYA KUMAR SAHOO	SRIKAR KUMAR RATH	//	
	WP(C)/12509/2025	VS	VS	0	
		UNION OF INDIA		//	
133	D-WP(C)/18538/2025	PANKAJ KUMAR NAYAK	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
134	D-WP(C)/18539/2025	PADMALOCHAN MAHAKUL	SURYA PRAKASH MANGARAJ	//	
		VS	VS	0	
		STATE OF ODISHA		//	
135	D-WP(C)/18540/2025	RASANANDA SAMAL	SURYA PRAKASH MANGARAJ	//	
		VS	VS	0	
		STATE OF ODISHA		//	
136	D-WP(C)/18541/2025	HIRADHAR NAYAK	SURYA PRAKASH MANGRAJ	//	
		VS	VS	0	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :03/05/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-WP(C)/18542/2025	STATE OF ODISHA RAJU PRASAD SAHU VS	SAIBRATA RATH VS	// // 0	
138	D-WP(C)/18545/2025	STATE OF ODISHA PARAKRAM CHAMPATI VS	SUBASH CHANDRA PUSPALAKA VS	// // 0	
139	D-WP(C)/18547/2025	THE D.G.M.(ELECT)., KHURDA RABINARAYAN BEHERA VS	SANGRAM KESHARI BURMA VS	// // 0	
140	D-WP(C)/18548/2025	MANAGING DIRECTOR GENERAL MANAGER JITENDRA SAUR VS	TPCODL SURYA PRAKASH MANGRAJ VS	// // 0	
141	D-WP(C)/18550/2025	STATE OF ODISHA KAMALA MALI VS	MANORANJAN PADHY VS	// // 0	AOD20220003086C202500083
142	D-WP(C)/18554/2025	STATE OF ODISHA LAXMAN KALATA VS	KSHIROD KUMAR ROUT VS	// // 0	
143	D-WP(C)/18556/2025	STATE OF ODISHA HINABANDHU NAIK VS	KSHIROD KUMAR ROUT VS	// // 0	
144	D-WP(C)/18557/2025	STATE OF ODISHA PURNA CHANDRA BEHERA VS	KRISHNA CHANDRA SAHU VS	// // 0	AOD20250000180C202500046
145	D-WP(C)/18559/2025	STATE OF ODISHA ARJUN CHARAN MARANDI VS	SHASHI BHUSAN JENA VS	// // 0	
146	D-WP(C)/18561/2025	STATE OF ODISHA SRIBASCHHA PRADHAN VS	KOUSIK ANANDA GURU VS	// // 0	
147	D-WP(C)/18562/2025	STATE OF ODISHA AMULYA KUMAR DAS VS	KARUNAKAR RATH VS	// // 0	
		STATE OF ODISHA		//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :03/05/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
148	D-WP(C)/18563/2025	SWARNALATA GURU VS UNION OF INDIA	AMIT PRASAD BOSE VS	// 0 //	
149	D-WP(C)/18564/2025	SUKANTA JENA VS STATE OF ODISHA	AMIT KUMAR SAHOO VS	// 0 //	
150	D-WP(C)/18565/2025	M/S TECHNOCRAT ENTERPRISES VS THE CENTRAL BOARD INDIRECT TAXES AND CUSTOMS	KANANBALA ROY CHOUDHURY VS	// 0 //	AOR20220001523C202500054
151	D-WP(C)/18566/2025	HEMABANTI NAIK VS STATE OF ODISHA	SIDDHARTH PRASAD MISHRA VS	// 0 //	
152	D-WP(C)/18567/2025	DILLIP KUMAR MOHANTY VS STATE OF ODISHA	AMIT KUMAR SAHOO VS	// 0 //	
153	D-WP(C)/18568/2025	GOBINDA SAHU VS STATE OF ODISHA	VIJAYA KAR VS	// 0 //	
154	D-WP(C)/18569/2025	BADAL KUMAR SWAIN VS ODISHA STATE CASHEW DEVELOPMENT CORPORATION LIMITED	SUKUMAR GHOSH VS	// 0 //	
155	D-WP(C)/18572/2025	YOGESH SAHU VS DIRECTOR GENERAL OF POLICE, CID CRIME BRANCH	BIRAJA PRASANNA DAS VS	// 0 //	
156	D-WP(C)/18573/2025	AKSHAYA KUMAR ROUT VS STATE OF ODISHA	SASHIBHUSAN DAS VS	// 0 //	
157	D-WP(C)/18574/2025	SURYA NARAYAN MOHANTA VS STATE OF ODISHA	KAMALAKANTA MOHANTA VS	// 0 //	
158	D-WP(C)/18576/2025	LALATENDU DALPATI VS STATE OF ODISHA	PRAKASH KUMAR ROUT VS	// 0 //	
159	D-WP(C)/18577/2025	BANOJ KUMAR DASH	PRAKASH KUMAR ROUT	//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :03/05/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
160	D-WP(C)/18578/2025	STATE OF ODISHA ASWINI KUMAR PANDA	KRISHNA CHANDRA SAHU	//	AOD20250000180C202500047
		VS	VS	()	
161	D-WP(C)/18579/2025	STATE OF ODISHA STAYEE BIKASH LAKSHYA, GANJAM	MOKSHYADA DAS	//	
		VS	VS	()	
162	D-WP(C)/18580/2025	STATE OF ODISHA M/S MANOJ DISTRIBUTOR	KANANBALA ROY CHOUDHURY	//	AOR20220001523C202500055
		VS	VS	()	
163	D-WP(C)/18581/2025	THE CHIEF COMMISSIONER CT AND GST BIJAY KUMAR BEHERA	PRAKASH KUMAR ROUT	//	
		VS	VS	()	
164	D-WP(C)/18582/2025	STATE OF ODISHA D.PARBATI REDDY	RABINDRA KUMAR MISHRA	//	
		VS	VS	()	
165	D-WP(C)/18583/2025	STATE OF ODISHA SUDHIR CHANDRA NATH	PRAKASH KUMAR ROUT	//	
		VS	VS	()	
166	D-WP(C)/18584/2025	STATE OF ODISHA TARAKA PRASAD SARANGI	HARI KRISHNA PANIGRAHI	//	
		VS	VS	()	
167	D-WP(C)/18585/2025	ADDL.CHIEF SECY TO GOVT. HOME DEPT.BBSR M/S MAHYCO PVT LTD	MANAS RANJAN DHAL	//	
		VS	VS	()	
168	D-WP(C)/18586/2025 WP(C)/12492/2025	STATE OF ODISHA M/S.RBS CONSTRUCTIONS, KALAHANDI	ITISHREE TRIPATHY	//	
		VS	VS	()	
169	D-WP(C)/18587/2025	UNION OF INDIA, NEW DELHI SUBASH CHANDRA SAHOO	PRAKASH RANJAN BARIK	//	
		VS	VS	()	
170	D-WP(C)/18588/2025	STATE OF ODISHA SHIKHARANI SARANGI	AMITABH MISHRA	//	
		VS	VS	()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :03/05/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
171	D-WP(C)/18589/2025	STATE OF ODISHA RITANI MANDAL VS	PRATIK NAYAK VS	// // 0	
172	D-WP(C)/18590/2025	STATE OF ODISHA SASWAT DASH VS	RAMAKANTA DAS VS	// // 0	
173	D-WP(C)/18591/2025	STATE OF ODISHA D SATYABHUSAN VS	AMITABH MISHRA VS	// // 0	
174	D-WP(C)/18594/2025	ODISHA PUBLIC SERVICE COMMISSION, CUTTACK RATNAMANI UPADHYAYA VS	ABINASH ROUSTRAY VS	// // 0	
175	D-WP(C)/18595/2025	STATE OF ODISHA SATYAJIT NAYAK VS	SUKANTA KUMAR NAYAK (2) VS	// // 0	
176	D-WP(C)/18597/2025	SECY, HOME DEPT, GOVT OF ODISHA, BBSR RABINDRA KUMAR BHUYAN VS	SAILABALA JENA VS	// // 0	
177	D-WP(C)/18599/2025	STATE OF ODISHA MAA BHAGABATI SELF HELP GROUP (SHG), PURI VS	SHIVSANKAR MOHANTY VS	// // 0	
178	D-WP(C)/18601/2025	STATE OF ODISHA PRASADINI JAYASINGH VS	SAUBHAGYA KUMAR SAMAL VS	// // 0	
179	D-WP(C)/18602/2025	STATE OF ODISHA AJAYA KUMAR JAYASINGH VS	SAUBHAGYA KUMAR SAMAL VS	// // 0	
180	D-WP(C)/18603/2025	STATE OF ODISHA SEPOY GOKULANANDA SETHI (RETD) VS	SAMARENDRA BEURA VS	// // 0	AOR20220001771C202500016
181	D-WP(C)/18604/2025	STATE OF ODISHA MISSION SHAKTI, MAHILA MAHASANGHA DELANGSIPUR VS	SHIVSANKAR MOHANTY VS	// // 0	
		STATE OF ODISHA		//	

**ORISSA HIGH COURT****FILING REPORT AS ON :03/05/2025**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
182	D-WP(C)/18605/2025	BISWARANJAN RATH VS COLLECTOR KHURDA	SEPHALEE DAS VS	// 0 //	
183	D-WP(C)/18606/2025	SUDIPTA OTTA VS COLLECTOR, KHORDHA	SEPHALEE DAS VS	// 0 //	
184	D-WP(C)/18611/2025	AJIT KUMAR PATRA VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //	
185	D-WP(C)/18614/2025	SAROJ KUMAR PARIDA VS STEEL AUTHORITY OF INDIA LTD, SUNDERGARH	PAMI RATH VS	// 0 //	
186	D-WP(C)/18615/2025	SARAT CHANDRA MALLIK VS STATE OF ODISHA	JIBANKANTA PATTNAIK VS	// 0 //	
187	D-WP(C)/18616/2025	KALYANI DAS VS STATE OF ODISHA	SARADA DASH VS	// 0 //	
188	D-WP(C)/18617/2025	M/S INDIAN OIL ADANI VENTURES LIMITED VS STATE OF ODISHA	ISHWAR MOHANTY VS	// 0 //	
189	D-WP(C)/18618/2025	PRAGNYA PARIMITA JENA VS UNION OF INDIA	MANAS PATI VS	// 0 //	AOR20220001535C202500093
190	D-WP(C)/18619/2025	USHARANI ROUT VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //	AOR20220001600C202500056
191	D-WP(C)/18620/2025	UTTAM KUMAR BARIK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
192	D-WP(C)/18621/2025	PRAGYAN PARIMITA RATH VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
193	D-WP(C)/18622/2025	KARTIKA CHANDRA DASH	JAJATI KESHARI KHUNTIA	//	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :03/05/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
194	D-WP(C)/18623/2025	PRADIP CHANDRA PATRA	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
195	D-WP(C)/18624/2025	M/S. BABAMNI ROADWAYS AND BOREWELLS, ANGGUL	ASIT KUMAR DASH	//	
		VS	VS	()	
		COMMISSIONER, GST AND CENTRAL EXCISE, ROURKELA		//	
196	D-WP(C)/18625/2025	NITYANANDA PATRA @ NITYA PATRA	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
197	D-WP(C)/18626/2025	JHUNAMANI SAHOO	SANJIB KUMAR BHANJADEO	//	
		VS	VS	()	
		STATE OF ODISHA		//	
198	D-WP(C)/18627/2025	BIJAN KUMAR MOHANTY	MAHENDRA KUMAR SAHOO	//	
		VS	VS	()	
		STATE OF ODISHA		//	
199	D-WP(C)/18628/2025	M/S.MANOJA KUMAR NAYAK, ANGUL	ASIT KUMAR DASH	//	
		VS	VS	()	
		COMMISSIONER, GST AND CENTRAL EXCISE, ROURKELA		//	
200	D-WP(C)/18629/2025	CAPITAL DISTRIBUTORS	ATMAJIT MANMITH DAS	//	AOD20250000255C202500017
		VS	VS	()	
		ODISHA STATE CO OPERATIVE MILK PRODUCER FEDERATION LTD		//	
201	D-WP(C)/18630/2025	BRAHMANANDA BEHERA	JUGALA KISHORE PANDA	//	
		VS	VS	()	
		KAJAL MANTRY		//	
202	D-WP(C)/18631/2025	SANGRAM KESHARI BEHERA	SK. ZAFARULLA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
203	D-WP(C)/18632/2025	GAURI SHANKAR PRADHAN	SK. ZAFARULLA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
204	D-WP(C)/18633/2025	RADHAKANTA MANDAL	SK. ZAFARULLA	//	
		VS	VS	()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :03/05/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
205	D-WP(C)/18634/2025	STATE OF ODISHA PRABHAKAR MAHANTY VS	SK. ZAFARULLA VS	// // ()	
206	D-WP(C)/18635/2025	STATE OF ODISHA BANKIM CHANDRA MOHAPATRA VS	SK. ZAFARULLA VS	// // ()	
207	D-WPCRL/13547/2025	STATE OF ODISHA SARAT KUMAR BEHERA VS	SUBASH CHANDRA PUSPALAKA VS	// // /0 ()	
208	D-ABLAPL/13521/2025	STATE OF ODISHA MANISH PRADHAN VS	AJIT KUMAR RAUT VS	// // BANHARPALI /50 /2025 ()	
209	D-ABLAPL/13522/2025	STATE OF ODISHA ARABINDA SAHOO VS	TANMAYA KUMAR MOHANTY VS	// // /0 ()	
210	D-ABLAPL/13529/2025	STATE OF ODISHA SIBA PRASAD DAS VS	AMLAN SHAKTI PAUL VS	// // INDUSTRIAL ESTATE PS /107 /2025 ()	
211	D-ABLAPL/13534/2025	STATE OF ODISHA RAJENDRA JHODIA VS	PANCHANAN PANIGRAHI VS	// // TIKIRI /64 /2025 ()	AOD2025000009C202500019
212	D-ABLAPL/13538/2025	STATE OF ODISHA SANTOSH KUMAR DIGAL VS	PRINCEPEE RAY VS	// // NAYAPALLI P.S. /39 /2025 ()	
213	D-ABLAPL/13543/2025	STATE OF ODISHA RAJIB MAJHI VS	MANORANJAN PADHY VS	// // MOHANA /169 /2022 ()	AOD20220003086C202500082
214	D-ABLAPL/13546/2025	STATE OF ODISHA AMARESH KUMAR PADHAN VS	SHIBANI SHANKAR PRADHAN VS	// // K.NUAGAON /78 /2025 ()	
215	D-ABLAPL/13548/2025 ABLAPL/5215/2025	STATE OF ODISHA ABHISEKH MOHAPATRA VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	// // BHAWANIPATNA TOWN /122 /2025 () //	

## ORISSA HIGH COURT

### FILING REPORT AS ON :03/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
216	D-ABLAPL/13550/2025	HARISH CHANDRA JENA VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	// () //	AOR20220001615C202500081
217	D-ABLAPL/13553/2025	KEDARNATH PATRO VS STATE OF ODISHA	CHANDANA MISHRA VS	BHARATPUR PS /167 /2025 () //	
218	D-ABLAPL/13555/2025	SRABAN KU. DAS @ SRABANA KUMAR DAS VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAMBHA (KHALLIKOTE) /314 /2025 () //	
219	D-ABLAPL/13558/2025	SUNIL KUMAR CHOPADI @ SUNIL CHOPADI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MALKANGIRI /197 /2025 () //	
220	D-ABLAPL/13560/2025	SK.NAZIM VS STATE OF ODISHA	MANAS KUMAR CHAND VS	JANKIA P.S. /123 /2025 () //	
221	D-ABLAPL/13561/2025	DAITARI SAHOO VS STATE OF ODISHA	ROHIT RANJAN RAY VS	BEGUNIA P.S. /127 /2025 () //	
222	D-ABLAPL/13563/2025	ARUNA KUMAR PRADHAN VS STATE OF ODISHA	ROHIT RANJAN RAY VS	BEGUNIA P.S. /127 /2025 () //	
223	D-ABLAPL/13564/2025	JALAL UDDIN @ JALLAL UDDIN KHAN VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	ATHGARH /10 /2025 () //	AOR20220001297C202500117
224	D-ABLAPL/13565/2025	SHUBHAM AGRAWAL VS STATE OF ODISHA	PRONOY MOHANTY VS	ANGUL TOWN /326 /2025 () //	
225	D-ABLAPL/13568/2025	BIKI @ ABHIJIT ROUTRAY VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KHURDA SADAR /66 /2025 () //	
226	D-ABLAPL/13570/2025	RANJAN PRADHAN VS STATE OF ODISHA	PRONOY MOHANTY VS	Bamapada (Industrial Area) /58 /2025 () //	
227	D-ABLAPL/13573/2025	PARSURAM NAYAK	PANCHANAN PANIGRAHI	BHUBAN /150 /2025	AOD20250000009C202500020

## ORISSA HIGH COURT

**FILING REPORT AS ON :03/05/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
228	D-ABLAPL/13574/2025	PRIYABRATA MOHAKUD	BHABANI SANKAR DAS	KAMARDA /40 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
229	D-ABLAPL/13576/2025	BISWA BHUSAN MOHAPATRA	AKASH BHUYAN	CAPITAL P.S. /130 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
230	D-ABLAPL/13577/2025	ANIL KUMAR SAMAL	SUCHISMITA SARANGI	DHAMNAGAR /149 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
231	D-ABLAPL/13578/2025	AJAY KUMAR BISHOI @ BISOI	LALATENDU SAMANTARAY	CAPITAL P.S. /131 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
232	D-ABLAPL/13582/2025	PRATYUSH KUMAR NAYAK	AMULYA RATNA PANDA	ANGUL TOWN /322 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
233	D-ABLAPL/13583/2025	DURYODHAN SAHU	AMIT KUMAR NATH	BALIMI /93 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
234	D-ABLAPL/13584/2025	CHANDRA SEKHAR PRADHAN	AMULYA RATNA PANDA	BALASORE SADAR /152 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
235	D-ABLAPL/13585/2025	SK. SARTAJ ALLI TARAFDAR	AMLAN SHAKTI PAUL	INFOVALLY UPD BHUBANESWAR /118 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
236	D-ABLAPL/13587/2025	DEEPAK KUMAR PRADHAN	AMLAN SHAKTI PAUL	KHURDA MODEL /118 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
237	D-ABLAPL/13588/2025	TAPAN NAYAK	LAXMINARAYAN RAYATSINGH	MANCHESWAR P.S. /72 /2025	AOD20240000645C202500007
		VS	VS	()	
		STATE OF ODISHA		//	
238	D-ABLAPL/13589/2025	DEEPAK KUMAR @ DIPAK BISWAL	JYOTIRMAYA SAHOO	ANGUL TOWN /321 /2025	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :03/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
239	D-ABLAPL/13590/2025	STATE OF ODISHA AJAY KUMAR CHHOTARAY VS	AMLAN SHAKTI PAUL VS	// INFOVALLY UPD BHUBANESWAR /118 /2025 ()	
240	D-ABLAPL/13593/2025	STATE OF ODISHA MADAM MOHAN DALEI VS	AMLAN SHAKTI PAUL VS	// INDUSTRIAL ESTATE PS /107 /2025 ()	
241	D-ABLAPL/13594/2025	STATE OF ODISHA JAGAN @ JAGA DAS VS	ABHISIDDHANTA SAHOO VS	// KANAS /247 /2021 ()	AOR20220000014C202500022
242	D-ABLAPL/13597/2025	STATE OF ODISHA DILLIP DAS VS	ASHOK KUMAR SAHOO VS	// MAHAKALPARA /110 /2025 ()	
243	D-ABLAPL/13599/2025	STATE OF ODISHA LAXMIPRIYA SAHOO @ LAXMI SAHU VS	SMRUTI RANJAN ROUT VS	// HANDAPA /145 /2025 ()	
		STATE OF ODISHA		//	

# ORISSA HIGH COURT

MISC CASES FILED on :03/05/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-ARBA/28/2022 ARBA/28/2022	BIRLA INSTITUTE OF MANAGEMENT TECHNOLOGY (BIMTECH) MP		9/2025
2	D-ARBA/28/2022 ARBA/28/2022	BIRLA INSTITUTE OF MANAGEMENT TECHNOLOGY (BIMTECH) MP		10/2025
3	D-ELPET/30075/2024 ELPET/7/2024	DIPALI DAS MP	BIDYADHAR MISHRA, SR.ADV.	64/2025
4	D-LAA/29/2019 LAA/29/2019	UNION OF INDIA MP	MR.BHABANI SHANKAR RAYAGURU(CGC)	118/2025
5	D-JCRLA/4780/2024 JCRLA/19/2024	R.HARI PATRA MP	MS. AUROLINA PAL (AMICUS CURIAE), (DR.ASHOK DASH)	122/2025
6	D-JCRLA/4780/2024 JCRLA/19/2024	R.HARI PATRA MP	MS. AUROLINA PAL (AMICUS CURIAE), (DR.ASHOK DASH)	123/2025
7	D-CONTC/5813/2023 CONTC/5813/2023	LAXMIDHAR BEHERA MP	LAXMIKANTA MOHANTY	181/2025
8	D-CONTC/6212/2025 CONTC/823/2025	LALIT MOHAN SWAIN MP	ALOK KUMAR MOHAPATRA	182/2025
9	D-CONTC/34952/2024 CONTC/6246/2024	DR.SRUSTIDHAR PARHI MP		183/2025
10	D-CONTC/35251/2024 CONTC/6217/2024	DR. PRAVAT KUMAR RATH MP		184/2025
11	D-RPFAM/18549/2025 RPFAM/ /	PRABODHA KUMAR MISHRA MP	SANGRAM KESARI JENAMANI	209/2025
12	D-CMAPL/18571/2025 CMAPL/ /	SUBODHA KUMAR RATHA MP	SUBHADUTTA ROUTH	255/2025
13	D-MATA/252/2023 MATA/252/2023	SHAILABALA NAYAK MP	BALARAM NAYAK, BINI MISHRA	266/2025
14	D-CRLREV/13524/2025 CRLREV/ /	RAJESH KUMAR DORA MP	PRAFULLA KUMAR KAR	381/2025
15	D-CRLREV/13524/2025 CRLREV/ /	RAJESH KUMAR DORA MP	PRAFULLA KUMAR KAR	382/2025
16	D-BLAPL/28537/2024 BLAPL/9748/2024	SUBHRAJYOTI @ SUBHRA JYOTI MOHANTY MP	ANMAYA KUMAR MOHANTY	524/2025
17	D-BLAPL/8276/2025 BLAPL/3136/2025	MRUTUNJAY PADHIARY MP	SOUMYA KANTA TRIPATHY	525/2025
18	D-BLAPL/8243/2025 BLAPL/3135/2025	GAUTAM KUNDU MP	RAJEEV LOCHAN	526/2025
19	D-BLAPL/30145/2024 BLAPL/11329/2024	ARUN SHAJU @ HENRY JOHNSON ARUN SHAJU MP		527/2025
20	D-RSA/18596/2025 RSA/ /	KIRTAN SAHU MP	PRASANTA KUMAR SATAPATHY	662/2025
21	D-RSA/13204/2025 RSA/ /	MANBODH SUBANJHANT MP	JAGABANDHU SAHU	663/2025
22	D-RSA/50919/2024 RSA/470/2024	HARI MAJHI MP	GAJENDRANATH ROUT	664/2025
23	D-CMP/18522/2025 CMP/697/2025	BIKASH SWAIN MP	DEBAKANTA MOHANTY	710/2025
24	D-CMP/18522/2025 CMP/697/2025	BIKASH SWAIN MP	DEBAKANTA MOHANTY	711/2025
25	D-CMP/15108/2025 CMP/607/2025	SADASIV RAMANUJ DASH MP	SUBASH CHANDRA ACHARYA	712/2025
26	D-CMP/14355/2025	RAMESH CHANDRA SAHOO	SWARUP KUMAR PATNAIK	

	CMP/ /	MP		713/2025
27	D-ABLAPL/1655/2025	HEMANT @ HEMANTA KUMAR SENAPATI		
	ABLAPL/705/2025	MP		946/2025
28	D-ABLAPL/11238/2025	HEMANTA KUMAR SETHY @ BABUA		
	ABLAPL/4362/2025	MP		947/2025
29	D-ABLAPL/7815/2017	HADIBANDHU JENA		
	ABLAPL/7815/2017	MP		948/2025
30	D-MACA/18508/2025	JEMA BHOI	UMESH PRASAD MISHRA	
	MACA/ /	MP		1197/2025
31	D-MACA/15984/2025	REGIONAL MANAGER, ORIENTAL INSURANCE CO. LTD.	PRASANTA KUMAR MAHALI	
	MACA/ /	MP		1198/2025
32	D-MACA/8023/2024	M/S.NATIONAL INSURANCE CO. LTD.	M/S. BISHNUBRATA SINGH, P.B.SINHA	
	MACA/171/2024	MP		1199/2025
33	D-MACA/18551/2025	NATIONAL INSURANCE CO. LTD.	MAHITOSH SINHA	
	MACA/ /	MP		1200/2025
34	D-CRLMC/13531/2025	SK. RAMJAN@BABULU	RAJIB LOCHAN PATTNAIK	
	CRLMC/ /	MP		1244/2025
35	D-CRLMC/13551/2025	KUNJABIHARI PANDA	PRADEEP KUMAR KHUNTIA	
	CRLMC/ /	MP		1245/2025
36	D-CRLMC/13566/2025	ANIL KUMAR PALLAI	AVIJIT PATNAIK	
	CRLMC/ /	MP		1246/2025
37	D-CRLMC/13575/2025	ABHINASH SAHU @ VICKY @ ABHINASH SAHA	ABHILA KISHORE PANDA	
	CRLMC/ /	MP		1247/2025
38	D-CRLMC/9879/2024	SHREETAM NANDA	SOVAN MISHRA	
	CRLMC/1204/2024	MP		1248/2025
39	D-CRLMC/12442/2024	HRUDANANDA DAS		
	CRLMC/1566/2024	MP		1249/2025
40	D-CRLMC/12440/2024	HRUDANANDA DAS		
	CRLMC/1568/2024	MP		1250/2025
41	D-CRLMC/13170/2024	HRUDANANDA DAS		
	CRLMC/1675/2024	MP		1251/2025
42	D-CRLMC/13596/2025	ARUNA @ ARUN KUMAR JOSHI	BISWAJIT NAYAK	
	CRLMC/ /	MP		1252/2025
43	D-CRLMC/13600/2025	KHAGENDRA BISOI	DEVASHIS PANDA	
	CRLMC/ /	MP		1253/2025
44	D-CRLMC/13601/2025	ANIL KUMAR PALLAI	AVIJIT PATNAIK	
	CRLMC/ /	MP		1254/2025
45	D-CRLMC/13604/2025	SAROJ KUMAR SAHOO @ MUNA SAHOO	PRAVASH CHANDRA JENA	
	CRLMC/ /	MP		1255/2025
46	D-CRLA/2830/2025	BISHNU CHARAN SWAIN	SMRUTI RANJAN ROUT	
	CRLA/132/2025	MP		1276/2025
47	D-CRLA/540/2019	RABINDRA MARTHA	M/S.BASANTA KU DAS, S.K.DAS, BINI MISHRA, N.K.MOHANTY	
	CRLA/540/2019	MP		1277/2025
48	D-CRLA/13533/2025	HARIHAR @ HARIHARA PANDA	DHANANJAYA MUND	
	CRLA/ /	MP		1278/2025
49	D-CRLA/13533/2025	HARIHAR @ HARIHARA PANDA	DHANANJAYA MUND	
	CRLA/ /	MP		1279/2025
50	D-CRLA/13539/2025	SARTIKA JANI	SK. ZAFARULLA	
	CRLA/ /	MP		1280/2025
51	D-CRLA/13539/2025	SARTIKA JANI	SK. ZAFARULLA	
	CRLA/ /	MP		1281/2025
52	D-CRLA/13542/2025	SAIBANI BARIK	SK. ZAFARULLA	
	CRLA/ /	MP		1282/2025
53	D-CRLA/13542/2025	SAIBANI BARIK	SK. ZAFARULLA	
	CRLA/ /	MP		1283/2025
54	D-CRLA/13541/2025	KUNA PRADHAN	BHABANI SHANKAR DASPARIDA	
	CRLA/ /	MP		1284/2025
55	D-CRLA/13541/2025	KUNA PRADHAN	BHABANI SHANKAR DASPARIDA	
	CRLA/ /	MP		1285/2025
56	D-CRLA/13556/2025	BABULI ROUT	ASHOK KUMAR BEHERA	
	CRLA/ /	MP		1286/2025
57	D-CRLA/13556/2025	BABULI ROUT	ASHOK KUMAR BEHERA	
	CRLA/ /	MP		1287/2025

58	D-CRLA/13557/2025 CRLA/ /	RUBY @ RABI @ TUPA HEMBRAM MP	SWARUP KUMAR PATNAIK	1288/2025
59	D-CRLA/13557/2025 CRLA/ /	RUBY @ RABI @ TUPA HEMBRAM MP	SWARUP KUMAR PATNAIK	1289/2025
60	D-CRLA/13567/2025 CRLA/ /	BILU @ RAMBILAS SINGH MP	KISHORE KUMAR NAIK	1290/2025
61	D-CRLA/13567/2025 CRLA/ /	BILU @ RAMBILAS SINGH MP	KISHORE KUMAR NAIK	1291/2025
62	D-CRLA/637/2016 CRLA/637/2016	NRUPA NAIK MP	M/S.BIREN SANKAR TRIPATHY, M/S. AJAYA KUMAR PRADHAN,S.K.S	1292/2025
63	D-WA/18485/2025 WA/ /	STATE OF ODISHA MP	JATESWAR NAYAK, A.G.A	2316/2025
64	D-WA/18485/2025 WA/ /	STATE OF ODISHA MP	JATESWAR NAYAK, A.G.A	2317/2025
65	D-WA/18485/2025 WA/ /	STATE OF ODISHA MP	JATESWAR NAYAK, A.G.A	2318/2025
66	D-WA/18488/2025 WA/ /	STATE OF ODISHA MP	SONAK MISHRA, A.S.C	2319/2025
67	D-WA/18488/2025 WA/ /	STATE OF ODISHA MP	SONAK MISHRA, A.S.C	2320/2025
68	D-WA/18510/2025 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE,A.G.A	2321/2025
69	D-WA/18510/2025 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE,A.G.A	2322/2025
70	D-WA/18512/2025 WA/ /	STATE OF ODISHA MP	JATESWAR NAYAK,A.G.A	2323/2025
71	D-WA/18512/2025 WA/ /	STATE OF ODISHA MP	JATESWAR NAYAK,A.G.A	2324/2025
72	D-WA/14771/2025 WA/810/2025	STATE OF ODISHA MP	SAROJ KUMAR JEE, A.G.A	2325/2025
73	D-WA/14771/2025 WA/810/2025	STATE OF ODISHA MP	SAROJ KUMAR JEE, A.G.A	2326/2025
74	D-WA/54012/2024 WA/203/2025	NIRANJAN ROUT MP		2327/2025
75	D-WA/18598/2025 WA/ /	STATE OF ODISHA MP	BIMBISAR DASH, A.G.A	2328/2025
76	D-WA/18598/2025 WA/ /	STATE OF ODISHA MP	BIMBISAR DASH, A.G.A	2329/2025
77	D-WA/18608/2025 WA/ /	STATE OF ODISHA MP	BIMBISAR DASH,A.G.A	2330/2025
78	D-WA/18608/2025 WA/ /	STATE OF ODISHA MP	BIMBISAR DASH,A.G.A	2331/2025
79	D-WA/18600/2025 WA/ /	STATE OF ODISHA MP	BIMBISAR DASH, A.G.A	2332/2025
80	D-WA/18600/2025 WA/ /	STATE OF ODISHA MP	BIMBISAR DASH, A.G.A	2333/2025
81	D-WA/18609/2025 WA/ /	STATE OF ODISHA MP	SATYABRATA MOHANTY,A.G.A	2334/2025
82	D-WA/18609/2025 WA/ /	STATE OF ODISHA MP	SATYABRATA MOHANTY,A.G.A	2335/2025
83	D-WA/18610/2025 WA/ /	STATE OF ODISHA MP	BIMBISAR DASH,A.G.A	2336/2025
84	D-WA/18610/2025 WA/ /	STATE OF ODISHA MP	BIMBISAR DASH,A.G.A	2337/2025
85	D-WA/18612/2025 WA/ /	STATE OF ODISHA MP	BIMBISAR DASH,A.G.A	2338/2025
86	D-WA/18612/2025 WA/ /	STATE OF ODISHA MP	BIMBISAR DASH,A.G.A	2339/2025
87	D-WP(C)/16444/2025 WP(C)/11199/2025	NIASHA BEHERA MP		7593/2025
88	D-WP(C)/18484/2025 WP(C)/ /	S.D.O.(ELECTRICAL), NO-1 TPWODL, SUNDIRSANKHA MP	PRASANTA KUMAR TRIPATHY	7594/2025
89	D-WP(C)/18482/2025	MATRU SAKTI MAHILA MAHASANGHA	SURYAKANTA DWIBEDI	

	WP(C)/ /	MP		7595/2025
90	D-WP(C)/18359/2025	GOUTAM CHARAN DAS	BIJAYANANDA DASH	
	WP(C)/ /	MP		7596/2025
91	D-WP(C)/18516/2025	GANESWAR BHOI	PRAFULLA KUMAR KAR	
	WP(C)/12450/2025	MP		7598/2025
92	D-WP(C)/18516/2025	GANESWAR BHOI	PRAFULLA KUMAR KAR	
	WP(C)/12450/2025	MP		7599/2025
93	D-WP(C)/18517/2025	FAKIR BARIKI	SASWATI MOHAPATRA	
	WP(C)/ /	MP		7600/2025
94	D-WP(C)/14831/2025	SASHIDHAR MOHANTA	DIPTI RANJAN BHOKTA	
	WP(C)/10403/2025	MP		7601/2025
95	D-WP(C)/18520/2025	ARUN KUMAR ROUT	AVIJIT PATNAIK	
	WP(C)/12415/2025	MP		7602/2025
96	D-WP(C)/18520/2025	ARUN KUMAR ROUT	AVIJIT PATNAIK	
	WP(C)/12415/2025	MP		7603/2025
97	D-WP(C)/18490/2025	GAYATREE MAHASANGHA	SURYAKANTA DWIBEDI	
	WP(C)/ /	MP		7605/2025
98	D-WP(C)/18524/2025	BRAJENDRA KUMAR MEHER	DHANANJAYA MUND	
	WP(C)/12494/2025	MP		7606/2025
99	D-WP(C)/7018/2025	PITABASA PARIDA		7607/2025
	WP(C)/5429/2025	MP		
100	D-WP(C)/1716/2025	SUDHIR KUMAR SAHOO	SASWATI MOHAPATRA, DIGAMBARA MISHRA	7608/2025
	WP(C)/1859/2025	MP		
101	D-WP(C)/1716/2025	SUDHIR KUMAR SAHOO	SASWATI MOHAPATRA	7609/2025
	WP(C)/1859/2025	MP		
102	D-WP(C)/3283/2025	DEBI PRASAD BISWAL	DIGAMBARA MISHRA	7610/2025
	WP(C)/2962/2025	MP		
103	D-WP(C)/11054/2025	JAYASHREE LENKA	RAJKISHORE SWAIN	7611/2025
	WP(C)/8192/2025	MP		
104	D-WP(C)/25880/2022	KELU CHARAN MALLICK	DIGAMBARA MISHRA	7612/2025
	WP(C)/25880/2022	MP		
105	D-WP(C)/30955/2023	SAMBIT MOHAPATRA		7613/2025
	WP(C)/30955/2023	MP		
106	D-WP(C)/18535/2025	BIJAYA KUMAR SAHOO	SRIKAR KUMAR RATH	7614/2025
	WP(C)/12509/2025	MP		
107	D-WP(C)/18542/2025	RAJU PRASAD SAHU	SAIBRATA RATH	7615/2025
	WP(C)/ /	MP		
108	D-WP(C)/5140/2025	KESHABA ROHIDAS	DIPTI REKHA NANDA	7616/2025
	WP(C)/4332/2025	MP		
109	D-WP(C)/33437/2021	MANO RANJITA BEHERA	MANO RANJITA BEHERA (IN PERSON), MR.NIRANJAN PANDA	7617/2025
	WP(C)/33437/2021	MP		
110	D-WP(C)/33078/2023	JNANENDRA KUMAR DAS	BHUBANESWAR DASH	7618/2025
	WP(C)/33078/2023	MP		
111	D-WP(C)/27135/2013	SUSANTA KU.NAYAK	M/S.BUDHADEV ROURTRAY	7619/2025
	WP(C)/27135/2013	MP		
112	D-WP(C)/18559/2025	ARJUN CHARAN MARANDI	SHASHI BHUSAN JENA	7620/2025
	WP(C)/ /	MP		
113	D-WP(C)/18566/2025	HEMABANTI NAIK	SIDDHARTH PRASAD MISHRA	7621/2025
	WP(C)/ /	MP		
114	D-WP(C)/18569/2025	BADAL KUMAR SWAIN	SUKUMAR GHOSH	7622/2025
	WP(C)/ /	MP		
115	D-WP(C)/18568/2025	GOBINDA SAHU	VIJAYA KAR	7623/2025
	WP(C)/ /	MP		
116	D-WP(C)/13962/2025	SARAT CHANDRA DAS	BADRINARAYAN PANDA	7624/2025
	WP(C)/10015/2025	MP		
117	D-WP(C)/13962/2025	SARAT CHANDRA DAS	BADRINARAYAN PANDA	7625/2025
	WP(C)/10015/2025	MP		
118	D-WP(C)/18565/2025	M/S TECHNOCRAT ENTERPRISES	KANANBALA ROY CHOUDHURY	7626/2025
	WP(C)/ /	MP		
119	D-WP(C)/18572/2025	YOGESH SAHU	BIRAJA PRASANNA DAS	7627/2025
	WP(C)/ /	MP		
120	D-WP(C)/18573/2025	AKSHAYA KUMAR ROUT	SASHIBHUSAN DAS	7628/2025
	WP(C)/ /	MP		

121	D-WP(C)/18574/2025 WP(C)/ /	SURYA NARAYAN MOHANTA MP	KAMALAKANTA MOHANTA	7629/2025
122	D-WP(C)/18586/2025 WP(C)/12492/2025	M/S.RBS CONSTRUCTIONS, KALAHANDI MP	ITISHREE TRIPATHY	7630/2025
123	D-WP(C)/16919/2025 WP(C)/11336/2025	MAA SIDDHA CHANDI SELF HELP GROUP MP	PRATIK NAYAK	7631/2025
124	D-WP(C)/18588/2025 WP(C)/ /	SHIKHARANI SARANGI MP	AMITABH MISHRA	7632/2025
125	D-WP(C)/16919/2025 WP(C)/11336/2025	MAA SIDDHA CHANDI SELF HELP GROUP MP	PRATIK NAYAK	7633/2025
126	D-WP(C)/18589/2025 WP(C)/ /	RITANI MANDAL MP	PRATIK NAYAK	7634/2025
127	D-WP(C)/18590/2025 WP(C)/ /	SASWAT DASH MP	RAMAKANTA DAS	7635/2025
128	D-WP(C)/18580/2025 WP(C)/ /	M/S MANOJ DISTRIBUTOR MP	KANANBALA ROY CHOUDHURY	7636/2025
129	D-WP(C)/18599/2025 WP(C)/ /	MAA BHAGABATI SELF HELP GROUP (SH) MP	SHANKAR MOHANTY	7637/2025
130	D-WP(C)/18604/2025 WP(C)/ /	MISSION SHAKTI, MAHILA MAHASANGH MP	SHANKAR MOHANTY	7638/2025
131	D-WP(C)/18611/2025 WP(C)/ /	AJIT KUMAR PATRA MP	SABYASACHI MISHRA	7639/2025
132	D-WP(C)/15606/2025 WP(C)/11357/2025	RABINDRA KUMAR NATH MP		7640/2025
133	D-WP(C)/18603/2025 WP(C)/ /	SEPOY GOKULANANDA SETHI (RETD) MP	SAMARENDRA BEURA	7641/2025
134	D-WP(C)/18617/2025 WP(C)/ /	M/S INDIAN OIL ADANI VENTURES LIMITED MP	ADHWAR MOHANTY	7642/2025
135	D-WP(C)/18618/2025 WP(C)/ /	PRAGNYA PARIMITA JENA MP	MANAS PATI	7643/2025
136	D-WP(C)/18624/2025 WP(C)/ /	M/S. BABAMNI ROADWAYS AND BOREWELLS, MP	ASIT KUMAR DASH	7644/2025
137	D-WP(C)/18619/2025 WP(C)/ /	USHARANI ROUT MP	SWAPNIL ROY	7645/2025
138	D-WP(C)/18628/2025 WP(C)/ /	M/S.MANOJA KUMAR NAYAK, ANGUL MP	ASIT KUMAR DASH	7646/2025
139	D-WP(C)/18629/2025 WP(C)/ /	CAPITAL DISTRIBUTORS MP	ATMAJIT MANMITH DAS	7647/2025
140	D-WP(C)/18630/2025 WP(C)/ /	BRAHMANANDA BEHERA MP	JUGALA KISHORE PANDA	7648/2025
141	D-WP(C)/18631/2025 WP(C)/ /	SANGRAM KESHARI BEHERA MP	SK. ZAFARULLA	7649/2025
142	D-WP(C)/18632/2025 WP(C)/ /	GAURI SHANKAR PRADHAN MP	SK. ZAFARULLA	7650/2025
143	D-WP(C)/18633/2025 WP(C)/ /	RADHAKANTA MANDAL MP	SK. ZAFARULLA	7651/2025
144	D-WP(C)/18634/2025 WP(C)/ /	PRABHAKAR MAHANTY MP	SK. ZAFARULLA	7652/2025
145	D-WP(C)/18635/2025 WP(C)/ /	BANKIM CHANDRA MOHAPATRA MP	SK. ZAFARULLA	7653/2025
146	D-WP(C)/18618/2025 WP(C)/ /	PRAGNYA PARIMITA JENA MP	MANAS PATI	7657/2025